

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Swiss Ribbons Private Limited Date of Commencement of Liquidation: 01-03-2021; List of Stakeholders as on Date: 28-03-2021; Name of IP: Mr. George Samuel; Process Number: 1; Last 5 digit of registration number: 10319

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				20357096				NA
2	Liquidation costs incurred till date				1748229				NA
3	Secured financial creditors	2	389476680	2	389476680	0	0	0	Annexure 3
4	Unsecured financial creditors	0	0	0	0	0	0	0	NA
5	Operational creditors (Workmen)	282	25011262	0	0	0	25011262	0	Annexure 5
6	Operational creditors (Employees)	2	910264	0	0	0	910264	0	Annexure 6
7	Operational creditors (Government Dues)	3	69607	3	69607	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	60	30861685	25	15121369	0	15740316	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	12	3774618	12	3774618	0	0	0	Annexure 9
Total		361	450104116	42	430547599	0	41661842	0	